

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-692(PB)/2019

IN THE MATTER OF:

Beena Gupta Petitioner/Applicant
Vs.
Tulsiani Constructions & Developers Pvt. Ltd. Respondent

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 04.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s) : Mr. Sanjeev Kataria & Mr. Deepak Garg, Adv.
For the Respondent : Mr. Simran Jyot Singh, Adv.

ORDER

List along with CP. No. (IB)-317(PB)/2019.

04.04.2019
Ritu Sharma